

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-52/2006/5004/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati, the th 5 June, 2023.

Sub:- **Station leave permission and withdrawal of casual leave.**

Ref:- Your Letter Nos. DJKA/2023/7855 and DJKA/2023/7856, dated 02.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 03.06.2023 till the morning of 06.06.2023 alongwith withdrawal of casual leave on 03.06.2023**, has been granted.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-52/2006/5005/A, dated , 05-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

